

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

PETITION(S) FOR SPECIAL LEAVE TO APPEAL (CRL.) NO(S). 2753/2026

[Arising out of impugned final judgment and order dated 23-12-2025 in CRLA No. 369/2022 passed by the High Court of Delhi at New Delhi]

MASARAT ALAM BHAT

Petitioner(s)

VERSUS

NATIONAL INVESTIGATION AGENCY

Respondent(s)

IA No. 235124/2026 - APPROPRIATE ORDERS/DIRECTIONS

IA No. 235118/2026 - INTERVENTION/IMPLEADMENT

IA No. 235121/2026 - PERMISSION TO APPEAR AND ARGUE IN PERSON

WITH

SLP(Crl) No. 4813/2026 (II-D)SLP(Crl) No. 5162/2026 (II-D)SLP(Crl) No. 7548/2026 (II)

Date : 13-08-2026 These matters were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE M.M. SUNDRESH
HON'BLE MR. JUSTICE PRASANNA B. VARALE

For Petitioner(s) : Ms. Nitya Ramakrishnan, Sr. Adv.
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Respondent-in-person

UPON hearing the counsel the Court made the following
O R D E R

List on 09.09.2026.

(PRIYANKA MALIK)
COURT MASTER (SH)

(POONAM VAID)
ASSISTANT REGISTRAR